

an>

Title: Need to review and expedite implementation of the Scheduled Caste Sub-Plan and Tribal Sub-Plan.

SHRI P.K. BIJU (ALATHUR): Madam, with your permission, I would like to raise an important matter before this august House. We have started the Scheduled Caste Sub-Plan and the Tribal Sub-Plan to bridge the gap in development between the Scheduled Castes, Scheduled Tribes and non-SCs and non-STs. It requires the Central Government and the State Governments to allot Budget fund for *dalits* in proportion to their population so as to enhance the flow of development to them. It would entitle earmarking 16.2 per cent of the total Plan outlay in the Union Budget for the Scheduled Castes and 8.2 per cent of the total Plan outlay earmarked for the Scheduled Tribes.

Unfortunately, the Union and State Governments have shown little interest to the implementation of these programmes. Funds of SCPs and TSPs are being diverted to other Departments. The funds of the SCPs have, for years, been diverted to build flyovers, rubberized roads, jails and statues in different States of our country. There is a huge public pressure demanding protection through legislation to ensure proper implementation of these two Sub-Plans. The Schemes and programmes under this shall have special focus on gender constraints with emphasis on empowerment of women including girl children, youth and aged people with disability and other vulnerable sections with SCs and STs.

There are also lakhs of vacancies still existing in the Government sector. I would urge upon the Government to call all the legislators to discuss this matter. I would urge the Government to convene a Special Session of Parliament to discuss various points relating to the SCs and STs throughout the country.

HON. SPEAKER: The discussion on Demands of the Social Justice and Empowerment Ministry is still going on.

SHRI P.K. BIJU: Madam, that is not fulfilling their requirements. I would request the Government to call a Special Session to discuss this matter very urgently.

HON. SPEAKER: Shri Jitendra Chaudhury, Kunwar Pushpendra Singh Chandel, Adv. Joice George, Shri Md. Badaruddoza Khan and Shri Jai Prakash Narayan Yadav are permitted to associate with the issue raised by Shri P.K. Biju.